

(c) whether the 17 slow sand filter beds constructed by the CMDA have become ineffective;

(d) whether the Calcutta Corporation authorities and CMDA had recently met to improve the situation; and

(e) if so, what is the outcome there of?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) to (e) The information is being collected and will be placed on the Table of the Rajya Sabha in the due course.

#### **Female doctors as Resident Medical Officers**

1302. SHRI N. G. GORAY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that female doctors have been prohibited by Government in taking resident medical doctors' post in Government hospitals; if so, the reasons therefor; and

(b) whether it is also a fact that Tata Memorial Hospital, Bombay has refused employment to female doctors for Resident Medical Doctors' post?;

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b) The information is being collected and will be furnished as soon as it is received.

#### **Delhi State Harijan Co-operative Association Ltd.**

1303. SHRI N. G. GORAY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a cooperative society under the name of the Delhi State Harijan Cooperative Association Ltd., has been developing a colony by the name "Safyawati Nagar" near Wazirpur in Delhi;

(b) whether the said cooperative has been permitted to do so; and

(c) what are the names of the office-bearers of the society?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) The Delhi State Harijan Co-operative Association has developed a residential colony known as "Satyawati Nagar" situated in Wazirpur Residential Area Phase III.

(b) Yes, Sir.

(c) Shri Hukam Singh, Chairman

Shri Rai Singh, Vice-Chairman

Shri Pale Ram, Vice-Chairman.

Shri Amar Singh, Secretary.

Shri Laxmi Narayan, Assistant Secretary.

Shri Mathura Singh; Cashier.

#### **Grants given to Craft Centres by the Central Welfare Board**

1304. SHRI SANAT KUMAR RAHA:

SHRI INDRADEEP SINHA: SHRI BHOLA PRASAD:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Central Welfare Board sanctions money to voluntary organisations to set up Craft Centre for poor women and Centres for the benefit of children in backward areas and localities;

(b) if so, the amount given to each of these organisations together with their names during 1972-73, 1973-74, 1974-75; and

(c) what is the basis on which these voluntary organisations are given money?